



Advertised before Acceptance under section 20(1) Proviso

1418910 03/02/2006

MAVJIBHAI LAKHANI/PATEL,

BABUBHAI LAKHANI/ PATEL

LABHUBHAI LAKHANI/ PATEL

VALLABHBHAI LAKHANI/ PATEL

LAXMIBEN VALLABHBHAI LAKHANI/

DEVKURBEN LABHUBHAI LAKHANI/ P

RASILABEN MAVJIBHAI LAKHANI/ P

VARSHABEN BABUBHAI LAKHANI/ PA

trading as KIRAN EXPORTS,

109, PRASAD CHAMBERS, OPERA HOUSE, MUMBAI-400 004.

MANUFACTURERS AND MERCHANTS

(A PARTNERSHIP CONCERN).

Used Since :22/06/1985

MUMBAI

LEATHER AND IMITATIONS OF LEATHER, ANDGOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSE; ANIMAL SKINS; HIDES; TRUNK AND TRAVELLING BAGS, UMBRELLAS, PARASOLS AND WAKING STICKS; WHIPS, HARNESS AND SADDLERY.

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1466538 03/07/2006

DILIP BACHUBHAI SHAH

5/20, 'A' GITA BUILDING, GAMDEVI-CORNER OF HUGES
ROAD, BOMBAY-400 007.

MANUFACTURERS AND MERCHANT.

Address for service in India/Agents address:

VARIKASERY & VARIKASERY.

31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE,
DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/06/2005

MUMBAI

SCHOOL-COLLEGE BAGS, LADIES HAND BAGS MADE OF
LEATHER, TRAVELBAGS, LEATHER OFFICE BAG-PAUCH
INCLUDED IN CLASS 18.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

Escape to Dreams

Advertised before Acceptance under section 20(1) Proviso

1472298 24/07/2006

CREATIVE GARMENTS PVT. LTD.

9, AMIR INDUSTRIAL ESTATE, SUN MILL COMPOUND,
LOWER PAREL, MUMBAI - 400 013.

MANUFACTURERS AND MERCHANTS

A COMPANY INCORPORATED UNDER THE COMPANIES
ACT,1956.

Proposed to be Used

MUMBAI

LEATHER AND IMITATIONS OF LEATHER, SKINS AND
TRUNKS; MOULDED LUGGAGE; ATTACHE CASES; MONEY
PURSES; COSMETIC CASES; HAND BAGS; KEY CASES;
TRAVELLING BAGS; BRIEF CASES; SPORT BAGS;
UMBRELLAS OF LEATHER; CARD CASES; WALLETS; PURSES
AND BELTS.

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI

CROMA

Advertised before Acceptance under section 20(1) Proviso

1477903 10/08/2006

INFINITI RETAIL LIMITED

202, AKRUTI CENTREPOINT, MIDC MAROLE, ANDHERI EAST,
MUMBAI-400 093. INDIA.

MANUFACTURERS, TRADERS

AN INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

MUMBAI

LEATHER AND IMITATIONS OF LEATHER, AND GOODS
MADE OF THESE MATERIALS AND NOT INCLUDED IN
OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS, AND
TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLERY.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1480071 21/08/2006

DIAGEO INDIA PRIVATE LIMITED

4TH FLR., NICHOLAS PIRAMAL TOWER, MAHARASHTRA
PENINSULA CORP. PARK, GANPATRAO KADAM MARG,
LOWER PAREL, MUMBAI - 13.

MANUFACTURERS & MERCHANTS

A COMPANY INCORPORATED UNDER THE LAWS OF INDIA.

Address for service in India/Agents address:

LALL & SETHI.

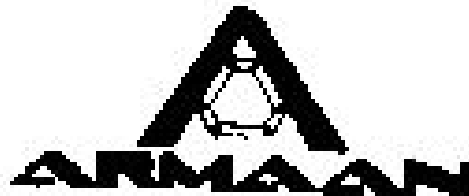
M-19A, 2ND FLOOR, SOUTH EXTENSION-II, NEW DELHI - 110
049.

Proposed to be Used

MUMBAI

ARTICLES INCLUDED IN CLASS 18 MADE OF LEATHER OR
IMITATION LEATHER; TRAVELLING BAGS; BACKPACKS
(FOR CLIMBERS), UMBRELLAS, DUFFEL BAGS, BOOTBAGS,
HOLDALLS; WALLETS; BAGS; BELTS; PURSES; CREDIT CARD
HOLDERS; PARTS AND FITTINGS FOR ALL THE AFORESAID
GOODS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1520614 15/01/2007

SDW CORPORATION

IN BRITISH VIRGIN ISLAND - KIRCHSTRASSE 79, P.O. BOX.
546, 9490, VADUZ LICHTENSTEIN.

SERVICE PROVIDERS.

A REGISTERED COMPANY IN BRITISH VIRGIN ISLAND.

Proposed to be Used

MUMBAI

LEATHER AND IMITATION OF LEATHER, AND GOODS MADE
OF THESE MATERIALS AND NOT INCLUDED IN OTHER
CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND
TRAVELLING BAGS; UMBRELLAS, PARASOLS AND
WALKING STICKS; WHIPS, HARNESS AND SADDLERY.

KEDAR MAHAPATRA

SUNPURSE

Advertised before Acceptance under section 20(1) Proviso

1521617 17/01/2007

SANJAY RAMESHCHANDRA SHAN

trading as SUN PURSE

C-142, BASEMENT, STATION PLAZA PREMISES CO-OP
SOCIETY LTD, STATION ROAD, BHANDUP (WEST) MUMBAI
400078.

MANUFACTURER AND MERCHANTS.

Used Since :15/02/2003

MUMBAI

COLLEGE BAGS AND TRACKING BAGS PU HAVERSACK
BEING INCLUDED IN CLASS 18.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

PECKHAM

Advertised before Acceptance under section 20(1) Proviso

1545498 02/04/2007

SATYA PRAKASH SHARMA

trading as S.P. JAGANNATH & SONS

2366, SATYA CHAMBERS, CHUNA MANDI, RAJGURU ROAD,
PAHAR GANJ, NEW DELHI

Address for service in India/Agents address:

AMARJIT & ASSOCIATES.

SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110
005.

Proposed to be Used

DELHI

LEATHER ARTICLES, WALLETS, BAGS, UMBRELLAS IN
CLASS 18.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI

BARIEWALL

Advertised before Acceptance under section 20(1) Proviso

1545504 02/04/2007

SATYA PRAKASH SHARMA

trading as S.P. JAGANNATH & SONS

2366, SATYA CHAMBERS, CHUNA MANDI, RAJGURU ROAD,
PAHAR GANJ, NEW DELHI

Address for service in India/Agents address:

AMARJIT & ASSOCIATES.

SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110
005.

Proposed to be Used

DELHI

LEATHER ARTICLES, WALLETS, BAGS, UMBRELLAS IN
CLASS 18.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1549248 13/04/2007

OM PRAKASH ANAND

RAJESH KR. ANAND

trading as NOVELTY LEATHER STORE

5333, HARDHIAN SINGH ROAD,
KAROL BAGH, NEW DELHI-110005.

MANUFACTURERS & MERCHANTS

(AN INDIAN NATIONAL)

Address for service in India/Agents address:

VIDHANI TRADE MARKS CO.

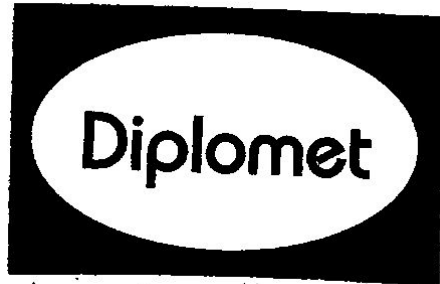
1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI-
110 005.

Used Since :08/01/1985

DELHI

LEATHER & IMITATIONS OF LEATHER AND ARTICLES MADE
THEREFROM INCLUDED IN CLASS 18.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1565654 06/06/2007

FAZAL M. PATKA

FAYAZ PATKA

FARHAD PATKA

trading as AMERICAN LEATHER WORKS

OPP. CRAWFORD MARKET, 140, CARNAC ROAD, BARIA
BLDG, MUMBAI - 400 003.

MANUFACTURER & MERCHANT.

A REGISTERED PARTNERSHIP CONCERN.

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Used Since :28/02/2007

MUMBAI

TRAVELLING BAGS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1589060 10/08/2007

SHABBIR HUSSAIN BHINDERWALA

trading as STERLING BAGS

153, JANJIKAR STREET, 1ST FLOOR, RUKAIYA CHAMBERS,
MUMBAI - 400 003.

MANUFACTURER & MERCHANT.

Used Since :01/08/2007

MUMBAI

ALL TYPES OF BARS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

XHILARATION

Priority claimed from 24/04/2007 Application No. 55403-2467 United States of America

Advertised before Acceptance under section 20(1) Proviso

1614664 24/10/2007

Target Brands, Inc.

1000 Nicollet Mall, Minneapolis, Minnesota 55403- 2467, U.S.A.

Manufacturers and Merchants and service providers

a Minnesota Corporation

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA,

GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

LUGGAGE, IN INTERNATIONAL CLASS 18.

1- ASSOCIATION WITH REGD, NO.-1396354.

2- PRIORITY CLAIM IS ALLOWED

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1626781 03/12/2007

RAJESH KHANDELWAL

trading as SHUBHAM MARKETING

SHOP NO.1, FIRST FLOOR, ANSUL PLAZA MARKET, OPP.

D.A.V. SCHOOL, AL BLOCK, SHALIMAR BAGH, DELHI-88

MANUFACTURING AND TRADING.

AN INDIAN PROPRIETORSHIP FIRM.

Used Since :01/11/2007

DELHI

SCHOOL BAG, LUGGAGE TROLLEY BAG, HAND BAG, LADIES

PURSE, VIOLET & ALL KINDS OF BAG INCLUDED IN CLASS

18.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1633103 20/12/2007

SUNDEEP KUMAR AGARWAL

SHYAMA SADAN,FLAT NO.501,48 DOBSON ROAD,HOWRAH-
711101,W.B.

MANUFACTURER AND MERCHANTS/SERVICE PROVIDER.

Address for service in India/Agents address:

D. SEN & CO.

6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA -
700 001.

Used Since :01/04/2005

KOLKATA

SOFT LUGGAGE OF ALL KINDS, TRAVELLING BAGS,
SCHOOL BAGS, LEATHER AND IMITATIONS OF LEATHER,
AND ARTICLES MADE FROM THESE MATERIALS.

R.A. TIWARI, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1645686 24/01/2008

M. RAHAMATHULLA

trading as ULTRA BAGS

G-SECTOR, H-LANE, ROOM NO.6 CHEETA CAMP, MUMBAI-400 088.

MANUFACTURERS AND MERCHANT

Address for service in India/Agents address:

VARIKASERY & VARIKASERY.

31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSİ FIRE TEMPLE,
DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/04/1997

MUMBAI

TROLLEY BAGS, AIR BAG, BOTTLE COVER/BAGS,
BRIEFCASE, HAND BAGS, SCHOOL BAGS, COLLEGE BAGS,
DUFFEL BAG, FILE BAGS, FILE HAND BAG, HONDA BAGS,
LADIES BAG, MONEY PURSE, PENCIL POUCH, POUCH,
POUCH BAGS INCLUDED IN CLASS 18.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE DEVICE OF "ARROW".*

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI

SONAATA USA

Advertised before Acceptance under section 20(1) Proviso

1671053 01/04/2008

FAROOQUE KHARAWALA

311, ABDUL REHMAN STREET, 4TH FLOOR, MUMBAI - 400 003

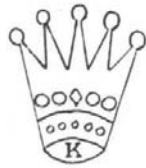
MANUFACTURER AND MERCHANTS.

Used Since :01/05/2003

MUMBAI

LEATHER AND IMITATION OF LEATHER AND ARTICLES
MADE FROM THESE MATERIALS AND NOT INCLUDED IN
OTHER CLASSES, ANIMAL SKINS, HIDES, TRUNKS AND
TRAVELING BAGS, UMBRELLAS, PARASOLS, WALKING
STICKS.

KEDAR MAHAPATRA



KROWN

Advertised before Acceptance under section 20(1) Proviso

1671057 01/04/2008

MADNI FAROOQUE KHARAWALA

311, ABDUL REHMAN STREET, 4TH FLOOR, MUMBAI - 400 003

MANUFACTURERS AND MERCHANTS.

Used Since :01/01/2003

MUMBAI

LEATHER AND IMITATION OF LEATHER, GOODS MADE OF
THESE MATERIALS AND NOT INCLUDED IN OTHER
CLASSES, TRUNKS AND TRAVELING BAGS, UMBRELLAS,
PARASOLS AND WALKING STICKS.

KEDAR MAHAPATRA

CLAVA

Advertised before Acceptance under section 20(1) Proviso

1679770 24/04/2008

CLAUDIO VAZQUEZ

223 SOUTH VAN BRUNT ST., ENGLEWOOD, NEW JERSEY
07631 U.S.A

GOODS OR SERVICES

AN AMERICAN CITIZEN

Address for service in India/Agents address:

K & S PARTNERS

B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON,
HARYANA, INDIA

Proposed to be Used

DELHI

BRIEFACSES; LEATHER AND IMITATION LEATHER BAGS;
LEATHER BAGS FOR MERCHANDISE PACKGING; LEAHTER
BAGS; SUIT CASES AND WALLETS; LEATHER BRIEFACSES;
LEAHTER CASES; LEATHER FOR KEYS; LEATHER
HANDBAGS; LEATEHR KEY CASES; LEATHER KEY CHAINS;
LEATHER PURSES; LEATHER SHOPPING BAGS; POUCHES OF
LEATHER; TRAVELLING CASES OF LEAHTER; LEAHTER
HIDES AND LEATHER SOLD IN BULK IN CLASS 18.

PREM LATA, ASSISTANT REGISTRAR OF TRADE MARKS, DELHI

SK DIAMOND

Advertised before Acceptance under section 20(1) Proviso

1680446 25/04/2008

S.K. SARAWAGI AND CO. PVT. LTD.

PLOT NO.38 TO 41 AND 48 TO 52, VILLAGE SANKARA, PHASE
- II, SITARA INDUSTRIAL AREA, RAIPUR - 493 111 (C.G.)

MANUFACTURER AND MERCHANTS

(A REGISTERED INDIAN COMPANY INCORPORATED UNDER
THE COMPANIES ACT, 1956)

Used Since :18/04/2008

MUMBAI

LEATHER AND IMITATIONS OF LEATHER, AND GOODS
MADE OF THESE MATERIALS AND NOT INCLUDED IN
OTHER CLASSES; ANIMALS SKINS, HIDES; TRUNKS AND
TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLERY.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

LOUIS KAISER

Advertised before Acceptance under section 20(1) Proviso

1687143 14/05/2008

KALPANA SHARMA

trading as BRAND CONCEPTS PVT. LTD.

14 R. K. PURAM COLONY, A. B. ROAD, INDORE (M.P.)

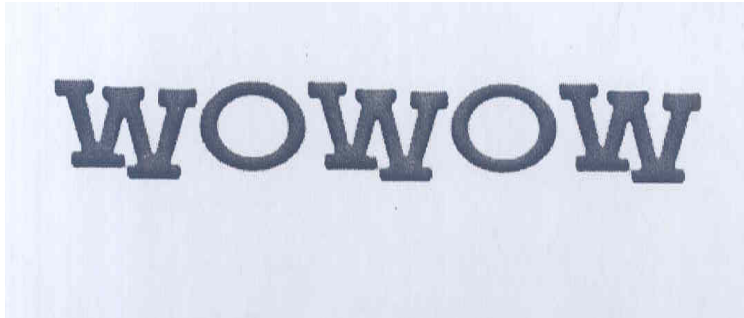
MANUFACTURER & TRADER.

Used Since :01/04/2008

MUMBAI

ALL TYPES OF LEATHER BAGS AND LUGGAGE AND OTHER
LEATHER GOODS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1696901 09/06/2008

VIREN S. LOHANA

D13/98, CHITRANJANNAGAR, RAJAWADI, VIDYAVIHAR,
GHATKOPAR (E), MUMBAI-400 077

MANUFACTURER & MERCHANT

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBERS, 599, J.S.S. ROAD, MARINE LINES,
MUMMBAI - 400 002.

Used Since :01/05/2008

MUMBAI

ALL TYPES OF BAGS [ENVELOPES, POUCHES] MADE OF
LEATHER, MOBILE COVERS MADE OF LEATHERS, BOXES OF
LEATHER OR LEATHER BOARDS, CARD CASES, KEY CASES,
PURSES, POCKET WALLETS [MADE OF LEATHER].

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD

RHYTHM

Advertised before Acceptance under section 20(1) Proviso

1710690 15/07/2008

MEHUL TALAKASHI CHHEDA

B/43,NIRAV CO-OP. SOCEITY, NEAR HANUMAN
NAGAR, KANDAR PADA, DAHISAR (W), MUMBAI-400 068.

MANUFACTURER AND MERCHANT/DEALER.

Address for service in India/Agents address:

VARIKASERY & VARIKASERY.

31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE,
DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/04/2005

MUMBAI

LEATHER AD IMITATIONS OF LEATHER, AND GOODS MADE
OF THESE MATERIALS AND NOT INCLUDED IN OTHER
CLASSES; ANIMALS SKINS, HIDES; TRUNKS AND
TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLER INCLUDE IN CLASS
18.

V.B.ANJARLEKAR, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1722343 18/08/2008

MR.S.P.VELAYUTHAM,

trading as MR.S.P.VELAYUTHAM,

NO. 42/3, DR. NARASHIMMANSALAI, 2ND LANE, 2ND STREET,
(NORTH BOAG ROAD) T. NAGAR CHENNAI - 600017.

MANUFACTURER, DISTRIBUTOR AND WHOLESALER

Address for service in India/Agents address:

V. RAVI, ADVOCATE.

AP.1396, 31ST STREET, VI SECTOR, K.K. NAGAR, CHENNAI -
600 078.

Proposed to be Used

CHENNAI

LEATHER AND IMMITATIONS OF LEATHER AND GOODS
MADE OF THESE MATERIALS AND NOT INCLUDED IN
OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND
TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLERY ALL BEING
INCLUDED IN THIS CLASS

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

LUMBERJACK

Advertised before Acceptance under section 20(1) Proviso

1730387 10/09/2008

3A ANTONINI S.P.A.

trading as 3A ANTONINI S.P.A.

VIA RIGHI,5 37135 VERONA-ITALY.

MANUFACTURERS AND MERCHANTS/TRADERS.

JOINT STOCK COMPANY ORGANIZED UNDER THE LAWS OF ITALY

Address for service in India/Agents address:

L.S. DAVAR & CO.

32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.

Used Since :01/04/1990

KOLKATA

LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS NOT INCLUDED IN OTHER CLASSES, ANIMAL SKINS, HIDES , TRUNKS, AND TRAVELLING BAGS UMBRELLA, ARASOLS, AND WALKING STICKS, WHIPS HARNESS AND SADDLERY, (FALLING UNDER INTERNATIONAL CLASS 18)

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1731544 12/09/2008

SANJAY KUMAR.M

trading as GUTS

217, G.ST ROAD, CHROMPET, CHENNAI-600044

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

SHILPA GUPTA

C/301, ANTOP HILL WAREHOUSING COMPLEX LTD., V.I.T
COLLEGE ROAD, WADALA (E), MUMBAI - 400 037.

Used Since :15/11/2007

CHENNAI

MANUFACTURING AND TRADING OF LEATHER AND
IMITATION OF LEATHER, AND GOODS MADE OF THESE
MATERIALS AND NOT INCLUDED IN OTHER CLASSES

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

Black & Bling

Advertised before Acceptance under section 20(1) Proviso

1742204 10/10/2008

M/S.FOOD EXPRESS STORES, A DIVISION OF ENPRO OIL PVT.
LTD.,

MARUTHI INFO- TECH CENTRE, B-WING, 4TH FLOOR,
AMARJYOTHI LAYOUT, INTERMEDIATE RING ROAD,
BANGALORE-560 071, KARNATAKA

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

451,2ND CROSS,3RD BLOCK,3RD STAGE,BASAVESHWARA
NAGAR,BANGALORE-560 079,INDIA.

Proposed to be Used

CHENNAI

ARTICLES MADE OF LEATHER AND IMITATION LEATHER;
BAGS, BELTS, WALLETS, PURSES; KEY CHAINS AND KEY
FOBS; FASHION ACCESSORIES MADE OF LEATHER AND
IMITATION LEATHER.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

Dudes & Dudettes

Advertised before Acceptance under section 20(1) Proviso

1742207 10/10/2008

M/S.FOOD EXPRESS STORES, A DIVISION OF ENPRO OIL PVT.
LTD.,

MARUTHI INFO- TECH CENTRE, B-WING, 4TH FLOOR,
AMARJYOTHI LAYOUT, INTERMEDIATE RING ROAD,
BANGALORE-560 071, KARNATAKA

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

451,2ND CROSS,3RD BLOCK,3RD STAGE,BASAVESHWARA
NAGAR,BANGALORE-560 079,INDIA.

Proposed to be Used

CHENNAI

ARTICLES MADE OF LEATHER AND IMITATION LEATHER;
BAGS, BELTS, WALLETS, PURSES; KEY CHAINS AND KEY
FOBS; FASHION ACCESSORIES MADE OF LEATHER AND
IMITATION LEATHER

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1752558 11/11/2008

TARGET IMPEX PVT.LTD.

C-251, PREM TRADE CENTER, MAHARANI ROAD, INDORE
(M.P.)

MANUFACTUERS ADN MERCHANTS.

COMPANY INCORPORATED UNDER INDIAN COMPANY ACT
THROUGHT DIRECTOR

Address for service in India/Agents address:

RAKESH SONI.

4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE
(M.P.) PIN-452 001.

Used Since :01/09/2006

MUMBAI

LUGGAGE, SOFT LUGGAGE, TRAVELING BAGS, OFFICE,
SCHOOL BAGS, TRUNKS, TROLLEY BAGS, LUGGAGE MADE
FROM LEATHER, FIBER, METAL AND SOFT MATERIAL,
DOCUMENT CASES, LAPTOP BAGS, EXECUTIVE & AIR BAGS,
VANITY CASE, ALL TYPE OF I LUGGAGE, BAGS SUITCASES
AND BRIEFCASES.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1755080 18/11/2008

ABDULKADER SHABBIR GHOGHAWALA

ROOM NO.55, 4TH FLOOR, REAY CHAMBER, BUILDING,
DILIMA STREET, OPP. DOCKYARD ROAD, STATION
MAZGAON, MUMBAI-40 010.

MANUFACTURERS & MERCHANTS.

Used Since :13/06/2006

MUMBAI

TRAVELING BAGS OF ALL TYPES & COVERS BEING GOODS
INCLUDED IN CLASS 18.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1759576 03/12/2008

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